

Central Administrative Tribunal  
Principal Bench: New Delhi

9

O.A. No. 3355/2001

This the 9th day of October, 2002

Hon'ble Shri V.K. Majotra, Member (A)

1. Shri Sunder Singh  
S/o Shri Chet Ram,  
R/o 114/5 Bees Sutri Harijan Colony,  
Neb Sarai, New Delhi-68.
2. Shri Rajesh Prasad S/o Shri Vishnu Prasad,  
R/o E-29/348, Molar Bund Extn.,  
Badarpur, New Delhi-44.
3. Shri Ramesh Kumar  
S/o Shri Tara Chand  
R/o IG-14, Lajpat Nagar,  
New Delhi-44.
4. Shri Hargyan Singh S/o Shri Mathu Mal,  
R/o Harijan Basti, Lal Kuan,  
Badarpur, New Delhi-44.
5. Shri Sartaj Singh  
S/o Shri Mohinder Singh,  
R/o G-128, Harkesh Nagar,  
Okhla Cantt., New Delhi-20.

-Applicants

(By Advocate: Dr. J.C.Madan)

Versus

1. Govt. of NCT of Delhi  
Through Chief Secretary,  
5, Sham Nath Marg, Delhi-54.
2. Director General, Home Guards,  
CTI Complex, Raja Garden,  
New Delhi-27.

-Respondents

(By Advocate: Shri Ajesh Luthra)

ORDER (Oral)

Dr.J.C. Madan, learned counsel seeks permission to withdraw this OA. This OA is dismissed as withdrawn with liberty.

V.K. Majotra  
(V.K. Majotra)  
Member (A)

cc.